

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3030
ANSWERED ON:15.03.2013
SOLAR ENERGY PROJECTS
Lal Shri Kirodi

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a few solar energy projects have been withheld for want of adequate funds;
- (b) if so, the details thereof State/UT-wise;
- (c) whether any ceiling has been imposed by the Government on the number of solar energy projects and their maximum capacity on which they can receive the subsidy, if so, the reason therefor;
- (d) whether the solar power projects are discouraged as a result of imposing of ceiling; and
- (e) if so, the details thereof and the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): No, Madam.
- (b): Does not arise.
- (c): There is no ceiling on the number of solar energy projects that can be provided with the subsidy by the Government. However, under the Off-grid and Decentralized Solar Applications Scheme of Jawaharlal Nehru National Solar Mission, the Ministry provides subsidy for installation of off-grid solar power plants up to a maximum PV module capacity of 100 kWp and for mini/micro grid SPV plants of maximum unit capacity of 250 kWp.
- (d): No, Madam, as the scheme is meant for small projects.
- (e): Does not arise.